

(f) Does not arise.

#### **Use of metals in cosmetics**

221. SHRI N.R. GOVINDARAJAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a study conducted by the Delhi Institute of Pharmaceutical Science and Research states that most of the branded companies are using copper, lead and other chemicals in more than the specified quantity in various cosmetics like, Shampoo, hair dye, powder and lipstick which cause various diseases including cancer;

(b) if so, the details thereof;

(c) whether Government has any proposal to constitute an agency to monitor the cosmetic manufacturing companies to control quality; and

(d) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) Yes. A private study conducted by a group has made claims that certain cosmetic products available in the country, contain higher amount of copper, lead and other heavy metals.

(c) and (d) Under the Drugs and Cosmetics Rules, Licensing authorities appointed by the State Governments grant licences for manufacture of cosmetics and ensure that the cosmetic products marketed by licensed manufactures conform to the specified standards prescribed under the Rules.

#### **Sale of synthetic milk products**

†222. SHRI NAND KISHORE YADAV:

SHRI KAMAL AKHTAR:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government is aware of the fact that a large scale trade of synthetic milk and poisonous spurious ghee has been exposed;

(b) if so, the numbers of persons against whom action have been initiated as on date during last six months, State-wise;

(c) whether Government would take effective steps to stop the trade of synthetic and poisonous milk and ghee keeping in view the health of common people; and

(d) if so, the details of the effective steps taken and if not, the reasons for the callous attitude of Government towards common people?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) It has come to the notice of the Government through certain press reports about the production and sale of spurious milk in some parts of the country.

(b) Action against such persons is taken by the concerned State Governments under the Prevention of Food Adulteration (PFA) Act, 1954.

---

†Original notice of the question was received in Hindi.

(c) and (d) The Central Government has already issued instructions to the Food (Health) Authority of the States/U.T.s. who are responsible for implementation of Prevention of Food Adulteration Act in their State/U.T. to keep a strict vigil on quality of milk and milk products and take necessary preventive action under the provisions of the PFA Act 1954 and Rules 1955 made thereunder.

#### **Installation of thermal scanners at major airports**

223. SHRI MAHENDRA MOHAN:

SHRIMATI MOHSINA KIDWAI:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether in view of recent declaration of H1N1 virus as pandemic by World Health Organisation, the Union Government has decided to install thermal scanners at all the major airports;

(b) if so, the details thereof;

(c) whether inspite of installation of thermal scanners at major airports, a large number of persons with H1N1 virus have been noticed; and

(d) if so, the steps taken by Government to ensure that people coming from abroad are free from H1N1 virus?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (c) The utility of thermal scanners to detect passengers with fever have been assessed and it has been decided to install four such units on a pilot basis at Indira Gandhi International Airport at Delhi.

(d) Arrangements have been made for entry screening of passengers at 22 international airports and five international checkpoints. Passengers from affected countries are subjected to temperature monitoring through digital/mercury thermometer. On being detected having fever, the passenger is subjected to medical examination. Suspect cases are isolated to identified health facilities. A part of the screening proforma is retained by the passenger that informs the passenger on further actions he has to follow in case he reports symptoms subsequently.

#### **Availability of adequate medicines for swine flu treatment**

224. SHRI RAJKUMAR DHOOT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that some cases of swine flu, a contagious disease have been detected in India;

(b) if so, the details thereof;

(c) in the absence of any effective allopathic medicines or vaccine how patients are proposed to be treated;

(d) has Government approached experts of other systems of medicines for treatment of this disease; and